

Statement

Roads recommended by NTPC and the State Government for inclusion in the National Highway Grid

Sl. No.	Particular of Road	Length in Km.
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(A) Roads recommended by NTPC.

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| *1. Beawar-Sirohi-Radhanpur (to Kandla) | 450 Km. |
| 2. Baroda (Vadodara) Dhule-Sholapur | 760 Km. |
| 3. Ahmedabad-Indore-Dewas-Bhopal | 510 Km. |

(B) Road recommended by the State Government:

- Extension of Calcutta-Nagpur-Dhule NH. No. 6 to Dhule-Surat-Hajira-linking upto N.H. No. 8 in Maharashtra and Gujarat States.
- Malia-Jamnagar-Okha- Porbandar-Veravel-Diu - Bhavnagar — Karjan linking N.H. No. 8 enar Vadodara.
- Rajkot-Jamnagar-Vadinar Road.
- Gandhinagar-Ahmedabad - Godhra Dohal-Indore-Bhopal Road.
- Extension of NH. 15 to Bhuj-Kavda-India Bridge-Dharamshala upto India border.
- Extension of NH. 8-A from Kandla-Mandvi. Narayan Sarovar.

*Stands included in the National Highway grid.

Raising agency charges for National Highway works

3306. SHRIMATI MIRA DAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the State Government of Orissa have asked Central Government

to raise the 9 per cent agency charges provided by the Centre, to 20 per cent for the execution of National Highway Works by N. H. Organisation in order to meet the expenditure towards establishment, pension and gratuity;

(b) if so, whether Government have agreed to the proposal made by the State Government of Orissa; and

(c) if not, the reasons therefor stating the extent to which the agency charges are proposed to be raised by the Government?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNKRI-SHAN): (a) to (c) There have been consistent demands from various State Governments, including the Government of Orissa, for enhancement of Agency Charges. These demands have been considered carefully from time to time including by a High Level Committee which had concluded that there was no Justification for any change in the existing rates as there had been steep increase in the price of input materials whereas the unit cost of supervision had not gone up in the same order.

केन्द्रीय सड़क निधि के तहत मध्य प्रदेश को स्वीकृति

3307. श्री अज्ञोत जोगी :

श्री बेकल "उत्साही" :

क्या जल-भूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार द्वारा केन्द्रीय सड़क निधि से कोई धनराशि मध्य प्रदेश को दी जानी बाकी है;

(ख) यदि हां, तो तत्संबंधी व्यौरा क्या है ; और

(ग) इस निधि से अन्य राज्यों को किन्नी-कितनी धनराशि दी जानी शेष है ?